## NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.32/ BB/2017	-	For compromise/ settlement & filing written arguments	Rule-6 of I&B	IL&FS Engineering & Constructions Company Ltd. Vs Nandi Engineering Ltd.

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1. G. APARAJITA M/S KING & PAKTRIDGE 9989739175	RESPONDENT	Jany Jan
Samual Padners Poomina Hatti	Appli cant	#
Megha Savianus 9900553086	ORDER	

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Both the Counsels are directed to file written submissions. List it for hearing finally on 24/11/2017.

Member (T)

Member (J)